

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2775  
TO BE ANSWERED ON 02.08.2017**

**CASES OF FIGHTING/QUARRELS IN TRAINS**

**†2775. SHRI RAJESH VERMA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases which came to notice with regard to fighting and quarrels that occurred in trains with the passengers this year till date; and**
- (b) the measures taken by the Government to prevent such fights and quarrels being committed by anti-social elements in the trains along with the details thereof?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI RAJEN GOHAIN )**

**(a) and (b): A Statement is laid on the Table of the House.**

**\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 2775 BY SHRI RAJESH VERMA TO BE ANSWERED IN LOK SABHA ON 02.08.2017 REGARDING CASES OF FIGHTING/QUARRELS IN TRAINS**

**(a): In the year 2017 (upto June), 351 cases of fighting and quarrel with the passengers in trains have been reported over Indian Railways since 01.01.2017.**

**(b): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and for matters connected therewith.**

**Besides, the following steps are taken by the Railways to prevent fighting and quarrel committed by anti-social elements and to provide security to passengers:**

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 3. Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.**
- 4. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Close liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.**